

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 698  
ANSWERED ON 10/02/2025**

**MEASURES FOR COLLECTING, SORTING AND RECYCLING WASTE**

**698. SMT. JEBI MATHER HISHAM:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the measures that have been adopted to establish a robust waste collection infrastructure and efficient sorting and recycling systems, the details thereof for the last five years, State/UT-wise;
- (b) the data on budget allocation and its actual utilisation for creating a scientific urban and rural waste management system, the details for the last five years, State/UT-wise;
- (c) the data on the total quantity of solid waste generated and the proportion of treated, State/UT-wise; and
- (d) the actions that have been taken to reduce landfill burdens and develop hi-tech infrastructure for waste management under the Swachh Bharat Programme, the details thereof, State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements efforts of States/UTs through Swachh Bharat Mission(SBM) by providing policy directions, financial and technical support by preparing Manuals/Standard of Procedures (SoPs) on Solid Waste Management and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid waste. To promote recycling of municipal solid waste MoHUA has issued Advisory on Material Recovery Facility (MRF).

(b): State/UT-wise details of fund allocated under Swachh Bharat Mission -Urban (SBM-U) and release during last five years are at Annexure-I and State/UT-wise details of fund allocation and release under Swachh Bharat Mission-Grameen(SBM-G) during last five years are at Annexure II.

(c) &(d): With the vision to achieve “Garbage Free” status through source segregation, door-to-door collection and scientific processing of municipal solid waste, Govt. launched SBM – Urban 2.0 on 1st October, 2021. The remediation of all legacy dumpsites and converting them into green zones is also one of the aims of SBM-U 2.0.

As per data uploaded by the States/UTs on prescribed website, out of total waste generated i.e. 1.62 lakh MT/D in urban areas of the country, approximately 80.39% is processed. So far 2417 dumpsites (with more than 1000 tonne of waste) 24.88 Cr. MT of waste have been identified for remediation, which collectively occupy 14,732.66 Ac. Of these, 641 dumpsites have been remediated completely and 1144 sites are under progress. A cumulative of 12.66 Cr. MT (51%) of waste has been remediated and 5694.86 Ac. (39%) land has been reclaimed. Under SBM-U 2.0, remediation proposals worth Rs. 9197.35 Cr. having admissible central share of Rs. 3697.90 Cr. has been approved. The details of the waste produced, processed and remediation of legacy waste dumpsites are available on the website of SBM-U i.e. <https://sbmurban.org>

**Annexure referred in reply of part (b) of Rajya Sabha Unstarred Question No. 698 due for reply on 10.02.2025 regarding “Measures for Collecting, Sorting and Recycling Waste”**

**Statement in respect of State/UT-wise, Centre share allocated and released under SBM-U during last 5 years (Rs. In crore)**

S. No	States	Mission Allocation		Details of funds released from 2019-20 to 2023-24
		SBM – U (2014-2021)	SBM-U 2.0 (2021-2026)	
1	Andaman and Nicobar	3.52	8.6	2.9
2	Andhra Pradesh	571.33	1413.3	356.19
3	Arunachal Pradesh	36.28	129	38.34
4	Assam	244.3	503.5	171.4
5	Bihar	556.68	1204.8	48.45
6	Chandigarh	28.02	45.2	53.76
7	Chhattisgarh	357.85	727.3	209.67
8	Dadra Nagar Haveli and Daman & Diu	6.71	31.2	0.23
9	Delhi	349.75	1192.6	468.79
10	Goa	17.09	77.8	11.35
11	Gujarat	834.15	1918.9	279.22
12	Haryana	287.08	645.7	76.76
13	Himachal Pradesh	43.95	156.7	50.95
14	Jammu and Kashmir	200.63	429.9	140.67
15	Jharkhand	258.71	519	106.35
16	Karnataka	820.96	2245.3	525.69
17	Kerala	219.99	875.1	56.29
18	Ladakh	0	62.7	2.66
19	Madhya Pradesh	920.04	2200.2	302.55
20	Maharashtra	1677.8	3758.5	1394.59
21	Manipur	83.1	96.2	46.33
22	Meghalaya	24.12	67.3	20.15
23	Mizoram	49.02	82.5	44.88
24	Nagaland	53.49	158.88	56.33
25	Odisha	372.02	821.4	428.17
26	Puducherry	28.94	83.21	29.11
27	Punjab	364.02	1054.2	319.08
28	Rajasthan	705.46	1765.8	252.08
29	Sikkim	11.52	19.4	9.04
30	Tamil Nadu	1200.5	3296.7	935.89
31	Telangana	413.74	1067.3	541.35
32	Tripura	100.37	85.3	58.1
33	Uttar Pradesh	1740.98	4073.8	920.08
34	Uttarakhand	112	343.4	114.67
35	West Bengal	911.34	1449.3	223.5

## Annexure-II

## Statement in respect of State/UT-wise, Centre share allocated and released under SBM(G) during last 5 years

(Rs. In crore)

S.N.	State/UT Name	2019-20		2020-2021		2021-2022		2022-2023		2023-2024	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	A & N Islands	3.24	0.00	15.43	7.07	0.00	0.00	1.37	0.28	1.00	0.75
2	Andhra Pradesh	395.76	248.11	393.47	212.27	437.64	58.26	676.79	147.03	0.00	0.00
3	Arunachal Pradesh	61.01	61.01	23.40	15.28	23.03	4.10	29.43	14.72	15.81	15.81
4	Assam	612.66	545.97	558.85	276.81	513.56	256.78	495.71	214.45	417.77	389.77
5	Bihar	3419.65	1867.38	776.94	88.56	651.54	128.01	1544.86	711.49	700.00	700.00
6	Chhattisgarh	187.15	138.98	121.68	68.43	207.58	0.00	355.07	177.54	83.98	83.98
7	D & N Haveli and D & D	6.76	0.00	8.57	1.65	5.75	0.00	1.63	0.00	0.00	0.00
8	Goa	0.26	0.26	19.24	0.23	61.27	15.32	34.38	25.19	19.61	19.61
9	Gujarat	314.83	238.45	499.20	312.56	342.73	171.37	284.68	53.63	109.61	109.61
10	Haryana	138.84	115.39	220.75	80.60	181.80	29.95	202.77	0.00	0.00	0.00
11	Himachal Pradesh	71.34	33.61	37.88	23.62	269.13	41.95	198.07	38.28	42.00	42.00
12	J&K	424.36	139.58	64.89	24.89	246.98	120.00	494.20	116.79	251.00	241.33
13	Jharkhand	473.57	473.57	429.67	153.31	148.51	0.00	300.64	70.03	50.00	50.00
14	Karnataka	244.97	219.80	227.75	126.31	0.00	0.00	665.34	155.84	46.00	42.34
15	Kerala	153.37	141.40	137.01	103.73	34.68	5.66	308.04	74.00	0.00	0.00
16	Ladakh	0.00	0.00	3.93	2.71	14.25	3.56	17.30	1.28	8.00	5.75
17	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	7.74	1.94	1.00	0.00
18	Madhya Pradesh	331.99	242.65	493.98	291.48	668.96	334.48	411.14	184.56	113.39	113.39
19	Maharashtra	679.67	396.97	340.62	276.75	1372.73	0.00	1740.11	0.00	110.45	110.45
20	Manipur	86.62	55.62	61.29	17.51	48.34	12.09	51.45	12.86	5.10	0.00
21	Meghalaya	74.67	37.13	226.59	65.41	165.71	36.56	92.13	16.57	41.51	20.81
22	Mizoram	17.61	10.78	21.93	14.05	17.62	13.22	19.67	9.84	4.99	5.00
23	Nagaland	56.08	39.49	57.80	22.17	18.02	9.01	39.44	19.72	31.07	31.07
24	Odisha	2044.37	2044.36	58.92	58.92	0.00	0.00	0.00	0.00	47.00	46.52
25	Puducherry	12.00	2.00	10.11	0.11	6.89	0.00	37.80	0.00	0.00	0.00

26	Punjab	112.35	97.18	78.82	65.94	52.87	0.00	168.19	42.05	54.81	54.81
27	Rajasthan	666.95	390.00	569.78	229.26	551.85	275.93	624.90	288.78	70.00	69.43
28	Sikkim	12.41	5.44	13.79	6.15	19.73	4.49	23.17	5.79	8.88	6.66
29	Tamil Nadu	229.00	137.80	294.67	162.89	26.29	0.00	421.10	78.48	239.74	239.74
30	Telangana	257.27	119.93	262.16	46.86	180.67	0.00	542.94	0.00	25.00	14.18
31	Tripura	81.06	81.06	52.00	24.33	84.19	17.14	128.29	28.28	71.58	35.79
32	Uttar Pradesh	2249.94	2249.94	1790.48	800.32	1825.85	370.59	1529.38	910.23	2519.62	2506.71
33	Uttarakhand	93.80	50.23	132.36	50.69	78.76	14.25	92.61	37.29	63.75	63.75
34	West Bengal	808.18	808.18	675.90	261.31	645.08	135.45	848.16	406.01	720.00	720.00
	<b>Total</b>	<b>14321.75</b>	<b>10992.28</b>	<b>8679.84</b>	<b>3892.18</b>	<b>8902.01</b>	<b>2058.15</b>	<b>12388.50</b>	<b>3842.95</b>	<b>5872.67</b>	<b>5739.25</b>